N O T I C E

It is hereby notified for the information of the Advocates appearing in-person at the **Principal Seat at Bombay** that **:**

The advocates whose matters are scheduled on 29.05.2023 and the advocates who desires to appear before the Hon'ble Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice G. S. Kulkarni** shall appear in **COURT ATTIRE**.

By Order,

Sd/-

I/c Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(H. M. Bhosale)
Registrar (Judicial-I),
High Court (A.S.), Bombay